

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 164 of 2017 (SZ)**

**Applicant(s)**

M. Dhamotharan,  
Tiruppur

Vs. **Respondent(s)**

The Secretary to Government,  
Environment and Forest Department,  
Government of Tamil Nadu,  
Secretariat, Chennai and 5 others

**Legal Practitioners for Applicant(s)**

M/s. Taurus Associates,  
S. Kamaleshkannan  
S.Sai Sathya Jith

**Legal practitioners for respondent(s)**

M/s. E. Manoharan for R1, R2, R4, R5  
Mrs. Rita Chandrasekar for R3  
M/s Srinivas for R6

Note of the Registry	Orders of the Registrar
Order No.	Date: 01.11.2017 Applicant counsel present. R3 representing counsel present. Other respondents no representation. For appearance of respondents & reply call on 15.11.2017 NFA.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>

